

(c) The off-take for the PDS for the 3 years mentioned above is indicated below:—

<i>Year</i>	<i>Commodity</i>	<i>Quantity of off-take</i>	<i>% age of increase (+) decrease (-) over last year</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1987-88	Wheat	67.31	54.27(+)
	Rice	87.00	13.83(+)
1988-89	Wheat	69.57	3.36(+)
	Rice	81.74	6.05(-)
1989-90	Wheat	68.91	0.95(-)
	Rice	72.36	11.48(-)

(d) There is no such scheme at present.

Kanpur a textile mill under NTC (U.P.) Ltd.

[*Translation*]

(b) and (c). Do not arise.

**Ad Hoc Employees in Mayur Mill,
Kanpur**

[*English*]

Working in the Office of Central Provident Fund Commissioner

9988. SHRI RAJENDRA AGNIHOTIRI: Will the Minister of TEXTILES be pleased to state:

9989. SHRI PIYUS TIRAKY: Will the Minister of LABOUR be pleased to state:

(a) the number of ad hoc employees in Mayur Mill, Kanpur and since when they are working in this capacity;

(a) whether Government have received complaints about a number of officials of the Office of Central Provident Fund Commissioner who have not attended to any official work during the last few years; and

(b) whether some Government propose to regularise the employees, if so, details thereof; and

(b) if so, the details thereof and action taken by Government thereon?

(c) if not, the policy of Government in this regard?

THE MINISTER OF TEXTILES AND MINSTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) There are no ad-hoc employees in Muir Mill,

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). A complaint was received that one official of the Office of the Central Provident Fund Commissioner had not attended